

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2928
ANSWERED ON:10.12.2014
LAND TO POLITICAL PARTIES
Kumar Shri Ashwini;Reddy Shri Mekapati Rajamohan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of bungalows/flats/plots allotted to various political parties in Delhi;
- (b) whether some of these bungalows/flats/plots are allotted in violation of basic criteria for allotment;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to cancel/withdraw the allocation of such bungalows/ flats/plots and if so, the details thereof and if not, the reasons therefor;
- (e) whether some of the political parties are in waiting list for allotment of bungalows/ flats/plots and if so, the details thereof; and
- (f) the time by which bungalows/flats/plots are likely to be allotted to these political parties?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) : The details of bungalows/flats and Plots allotted to various Political Parties in Delhi are at Annexure-I and Annexure-II respectively.
- (b) : No, Madam.
- (c) & (d) : Do not arise.
- (e) : No, Madam.
- (f) : Does not arise.